



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-133/NCLAT/CHN BEN/2026

Dated: 18th Aug 2026

NOTICE

Please take notice that the following matter of Chennai Bench, which was earlier adjourned to 28.09.2026, is advanced to be listed on **03.09.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 382/2026 For Stay IA No. 1093/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	

By order of Hon'ble Member (Judicial)

Chennai Bench

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